GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5168 ANSWERED ON:26.04.2013 NATIONAL COUNCIL FOR TRIBAL WELFARE Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has constituted the National Council for Tribal Welfare;
- (b) if so, the objectives and composition thereof;
- (c) the number of meetings held by the council since its constitution along with the outcome thereof;
- (d) the recommendations made by the council on National Tribal Policy;
- (e) the States which have been entrusted with special responsibilities of implementing guarantee for tribals under the Fifth Schedule of the Constitution; and
- (f) the number of States where their Chief Ministers have presided over the meetings of the Tribes Advisory Council during the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a) & (b): Yes, Madam. The National Council for Tribal Welfare has been Constituted with the following objectives:-
- (i) To provide broad policy guidelines to bring about improvement in the lives of the ST community in the country. (ii) To review the implementation of the Forest Rights Act. (iii) To review the implementation of Schedule-V and Schedule-VI of the Constitution. (iv) To monitor the implementation of Tribal Sub-Plan. (v) To monitor programmes aimed at protecting Particularly vulnerable Tribal Groups.

Composition of the National Council for Tribal Welfare is at Annex.

- (c): No meeting of National Council for Tribal Welfare has been held so far.
- (d): Doest not arise, in view of reply of part (c).
- (e): The States of Andhra Pradesh, Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha and Rajasthan are covered under the Fifth Schedule of the Constitution and have been entrusted with special responsibilities on matter pertaining to the welfare and advancement of the Scheduled Tribes.
- (f): The Chief Ministers of Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha are the Chairpersons of Tribes Advisory Council (TAC) in their respective States and have presided over the meetings of TAC during the last three years.